

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO. 1010  
TO BE ANSWERED ON 22/07/2016**

**VULGARITY IN ADVERTISEMENTS**

**1010. PROF. RAVINDRA VISHWANATH GAIKWAD:  
SHRI BADRUDDIN AJMAL:**

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state:

- (a) whether the Government has taken note of increasing depiction of violence, vulgarity, obscenity in advertisements and programmes being telecast on Television notwithstanding the strict and stringent laws in vogue;
- (b) if so, the details thereof and the action taken by the Government against the channels for violating Programme and Advertising Codes during the last three years;
- (c) whether the Government has constituted any Inter-Ministerial Committee in this regard and if so, the details thereof; and
- (d) the other steps taken/being taken by the Government to check vulgarity in programmes including advertisements on television?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING  
[COL RAJYAVARDHAN RATHORE (Retd.)]**

(a) to (d). As per existing regulating framework, all programmes and advertisements telecast on TV channels and transmitted/retransmitted through the Cable TV network are required to adhere to the Programme and Advertising Codes prescribed under the Cable TV Networks (Regulation) Act, 1995 and Rules framed thereunder. Action is taken as per rules suo-motu as well as when violation of Codes is brought to the notice of the Ministry. These codes contain a whole range of parameters to regulate programmes and advertisements including provisions to address content of obscenity, vulgarity and violence in TV programmes and advertisements.

Ministry has an Electronic Media Monitoring Centre (EMMC) to monitor the content telecast on Private satellite television channels. Prima facie violation of the Programme and Advertising Codes are reported by the EMMC apart from the various other sources and the Ministry then pursues to look into these violations.

Ministry has constituted an Inter Ministerial Committee (IMC) to look into the violations suo-motu or whenever violations of the Programme and Advertising Codes are brought to the notice of this Ministry in respect of private satellite TV channels. IMC has representatives from the Ministry of Home Affairs, Defence, External Affairs, Law, Women and Child Development, Health and Family Welfare, Consumer Affairs and a representative from the industry in Advertising Standards Council of India (ASCI). IMC meets periodically and recommends action in respect of violations reported, whenever warranted.

Government has encouraged self-regulation in electronic media by the Broadcasting Industry. The following are the self regulatory mechanisms established by industry bodies:

- (i) News Broadcasters Association (NBA)- a representative body of news and current affairs TV channels has set up News Broadcasting Standards Authority (NBSA) to consider complaints against or in respect of broadcasters relating to content of any news and currents affairs TV channels.
- (ii) Indian Broadcasting Foundation (IBF), which is a representative body of non-News & current affairs TV channels, has set up Broadcasting Content Complaints Council (BCCC) to examine the complaints about programme on non-news TV channels.

Ministry has also issued directions to States to set up District level and State level Monitoring Committees to regulate content telecast on cable TV channels. These are recommendatory bodies which function to aid and assist the Authorized officers under the Cable TV Networks (Regulation) Act, 1995.

The Ministry also follows up with the State Governments and the Nodal Officers in all the States from time to time for strict enforcement of the said Act.

Details of action taken against TV channels as per recommendations of Inter Ministerial Committee (IMC) in the past three years and current year is enclosed as **Annexure-A.**

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**ANNEURE AS REFERRED TO IN PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION No. 1010 FOR 22.07.2016****Action Taken on violation of Programme and Advertisement code by Private TV channels for telecasting content depicting violence, vulgarity, obscenity in last three years and current year.****Year – 2013**

<b>Sl. No.</b>	<b>Name of the Channel</b>	<b>Reason for Show Cause Notice</b>	<b>Details of action taken</b>
1.	Enterr 10	Telecast of Hindi feature film 'Musafir', 'Plan' and 'Ashiq Banaya Apne'- 'A' certified films.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .
2.	Zing	Telecast of Hindi feature film "Hawas" - 'A' certified film.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .
3.	Manoranjan TV	Telecast of Hindi feature film "Topless" - "A' certified film.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .
4.	SS TV	Telecast of Trailer of the film "Friends with Benefits" which was not certified by CBFC for telecast on TV channels.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .
5.	FTV	Telecast of an advertisement of Vodka on 2.3.2011 in a programme Fashion TV Launch Party	An Advisory dated 17.01.2013 was issued to the channel.
6.	Sadhna TV	Telecast of programme " Adhyatmik Gyan Charcha" showing content contemptuous of religious groups, defamatory and content likely to encourage violence	A Warning dated 06.03.2013 was issued to the channel.
7.	FTV	Telecast of programme "Desigers in High Definition" on 11.9.11, "Chantellie Lingrie, Paris" on 12.09.11 & "Lingerie" on 15.09.11 and "15th Anniversary-Top Designers" showing obscene and women denigrating content	An Order dated 28.03.2013 was issued to the channel prohibiting the transmission of the channel for 10 days
8.	NDTV Good Times	Telecast of programme "Life a Beach" during April, May ,2011 showing obscene and women denigrating content	An Advisory dated 02.04.2013 was issued to the channel.
9.	Mahuaa	Telecast of Hindi feature film 'Aulaad' and 'Ek Aur Kurukshetra' - 'A' certified films.	An order dated 25.04.2013 was issued to the channel prohibiting the transmission of the channel for one day.
10.	AXN	Telecast of Hindi feature film 'Darkness Falls' - 'A' certified film.	An order dated 25.04.2013 was issued to the channel prohibiting the transmission of the channel for one day.
11.	Movies Ok	Telecast of Hindi feature film 'Dil Jale' - 'A' certified film.	An order dated 01.05.2013 was issued to the channel prohibiting the transmission of the channel for one day.
12.	Comedy Central	Telecast of programme "Stand Up Club"	An order was issued on 17.05.2013 prohibiting the transmission of the channel for 10 days

13.	IBN 7	Telecast of the Advertisement of "Axe Shower Gel" containing vulgar and indecent content.	Order dated 29.05.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
14.	Sandesh News	Telecast of programme "Aaj No Mahima, Desh Ni Gruh Dasha" showing superstition and blind belief	An Advisory issued on 07.06.2013 to all TV channels including this channel.
15.	MTV	Telecast of the advertisement of "Axe Shower Gel" containing vulgar and indecent content.	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
16.	VH1	Telecast of advertisement of "Axe Shower Gel" showing obscene and women denigrating content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
17.	Colors	Telecast of advertisement of "Axe Shower Gel" showing obscene and women denigrating content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
18.	N TV	Telecast of News report showing contents offending good taste and decency and women denigrating	An order dated 18.09.13 issued to the channel to run the apology scroll for three days.
19.	All News & Current Affairs channels	Telecast of inflammatory and provocative news/programmes in a sensational manner.	An Advisory dated 20.09.2013 was issued to the channel.
20.	Zoom TV	Telecast of Film "Teesri Aankh - 'A' certified film.	An order dated 01.10.2013 was issued to prohibit the transmission or re-transmission for one day
21.	ABN Andhra Jyoti	Telecast of a song based programme on "Ide Mallea Velavani" containing obscene and women denigrating content	An order dated 01.10.2013 was issued to the channel to prohibit the transmission or re-transmission for seven days.
22.	Manoranjan TV	Telecast of 'A' Certified Hindi feature film "Ek Chatur Nar"	order was issued on 17.05.2013 to prohibit the transmission or re-transmission of channel for seven days
23.	BIG CBS LOVE	Telecast of programme "Excused" containing women denigrating content	An order was issued on 15.10.2013 to the channel to prohibit the transmission or re-transmission of channel for one day.
24.	UTV Bindass	Telecast of a programme "Emotional Atyachaar Season 3" containing obscene content	An order dated 06.11.2013 was issued to prohibit the transmission or re-transmission for three days
25.	Khoj India	Telecast of news report revealing the identity of mentally challenged rape victim and her child	A warning dated 23.12.2013 was issued to channel
26.	Manoranjan TV	Telecast of various films without showing CBFC certificates	A warning dated 26.12.2013 was issued to the channel

## Year – 2014

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
27.	WB	Telecast of a "V/UA" certified film "It's a Boy Girl Thing" showing obscene and women denigrating content	Order dated 16.01.2014 was issued for taking the channel off air for one day.
28.	Lemon News	Telecast a news report, revealing the identity of the sexually abused women	A warning dated 10.03.2014 was issued to channel
29.	Zee TV	Telecast of a serial 'Jodha Akbar' containing content promoting communal attitudes, encouraging violence and also defamatory content	A warning dated 20.03.2014 was issued to the channel
30.	Amrita TV	Telecast of 'A' Certified film, 'The Don'	A warning dated 27.03.2014 was issued to channel
31.	All channels	TV Channels continue Telecast Films without displaying CBFC Certificates.	A Advisory dated 29.05.2014 was issued to All TV Channels.
32.	Vasanth TV	Telecast a programme called 'Vaimaye Vellum' revealed the identity of sexually abused minor children	A warning dated 27.08.2014 was issued to the channel
33.	Headlines Today	Telecast of special programme called "Muzaffarnagar Conspiracy Exposed".	A warning dated 31.10.2014 was issued to the channel
34.	Sudarshan TV	Telecast of programme called "Siyaasi Dango Mai UP".	A warning dated 31.10.2014 was issued to the channel

## Year – 2015

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
35.	NTV	Telecast a song-based programme 'Cine Colors'	An order dated 19.01.2015 was issued to the channel for taking the channel off air for seven day.
36.	All News Channels	Telecast of documentary programme India's Daughter	An Advisory dated 03.03.2015 was issued to the all News channels restraining not to telecast the said documentary programme.
37.	All TV Channel	Telecast of live coverage of counter-terrorism operations.	An Advisory dated 20.03.2015 was issued to all TV channels.
38.	NTV	Telecast of news report revealed the identity of sexual harassment minor boy	An Warning dated 23.03.2015 was issued to channel
39.	Satlon News	Telecast of News report about a private corporate party organised in a five star hotel on the Pune-Mumbai highway	An order was issued on 27.03.2015 to the channel to prohibit the transmission or re-transmission of channel for 30 day.
40.	Jai Hind	Telecast of 'A; certified film, titled 'Hai Harithe'	An order was issued on 07.04.2015 to the channel to prohibit the transmission or re-transmission of channel for one day.

41.	Russia Today TV	Telecast of obscene programme 'Crazy Alert'	An Advisory dated 06.07.2015 was issued the channel.
42.	All News Channels	Telecast of live coverage of any anti-terrorist operation by security forces.	An advisory dated 27.07.2015 was issued to all news channels.
43.	A2Z News TV	The Channel telecast news reports on various date and revealed the identity of Sexual assault minor victims	A warning dated 07.08.2015 was issued to the channel.
44.	DY 365	Telecast of News story defame the image of MLA and denigrating women.	A order dated 07.08.2015 was issued to the channel thereby warning the channel and directing it to run an apology scroll for one day
45.	News Time Assam	Telecast of News story defame the image of MLA and denigrating women.	A order dated 07.08.2015 was issued to the channel thereby warning the channel and directing it to run an apology scroll for one day.

### YEAR- 2016

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
46.	Care World	Telecast of a programme "Kya Karun Main AB?" on unnatural sex.	A warning dated 24.05.2016 was issued to the channel.
47.	F TV	Telecast of a programme namely fotos in alleged violation of the programme code	An Advisory dated 25.05.2016 issued to the channel
48.	CVR English News Channel	Telecast of News bulletins showing disturbing visuals of dead bodies	An Advisory dated 25.05.2016 issued to the channel
49.	Oscar Movies	Telecast of 'A' certified films on various dates.	An Advisory dated 06.06.2016 issued to the channel

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